

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 06.11.2020

NOTICE

Take notice that the following matters adjourned on 05.10.2020 in the Court - III will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Contempt Case (AT) No. 06 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Madhu Juneja Vs. Ashok Raja	05.10.2020	12.11.2020
2.	Comp. App. (AT) (Ins) No. 527 of 2020	MCC Concrete Vs. Northway Spaces Ltd.	05.10.2020	12.11.2020
3.	Comp. App. (AT) No. 102 of 2019 Part Heard	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors. With	05.10.2020	12.11.2020
4.	Comp. App. (AT) No. 137 of 2019 Part Heard	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	05.10.2020	12.11.2020

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar